

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.07.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	Saurav Agrawal
2.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara - R1 Rajat Lohia-R2
3.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr. With	Nitin Saravanan	Anirudh Wadhwa-RP Abhishek Sharma-R4 Alok Dhir
4.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa-RP Yogesh Kumar Jagia

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 510 of 2021	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	Stuti Chopra	
6.	Comp. App. (AT) No. 64 of 2021	Laxsons (India) Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal
7.	Comp. App. (AT) No. 65 of 2021	Laxsons Properties Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. With	Prithu Parimal	Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
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9.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
10.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
11.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
12.	Comp. App (AT) (Ins) No. 909 of 2020 & I.A. Nos. 2947, 2948 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Aakashi Lodha Maheshwari-RP
13.	Comp. App. (AT) (Ins) No. 932 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Shri Shyam Sundar Rathi & Anr.	R.P. Agarwal	Shyam Sunder Rathi- R1 Nipun Katyal Dhananjay Kumar- R2
14.	Comp. App. (AT) (Ins) No. 132 of 2021	Kotak Mahindra Bank Ltd. Vs. Ravindra Loonkar & Ors.	Mahip Datta Parashar	Atul Sharma-R1 & R2 Raveena Rai-R3 Ravindra Loonkar-RP
15.	Comp. App. (AT) (Ins) No. 340 of 2021	Yuvraj Agarwaal & Anr. Vs. Aspek Media Pvt. Ltd.	Aditya Parolia	Karan Malhotra Parish Mishra

For Hearing

16.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Abhishek Anand Abhijeet Sinha Sumit Bindal-R1 Kunal Kanungo Atishay Jain
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For Directions - to Settle Date

17.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt. Ltd. Vs. Aswad Engineering Pvt. Ltd.	Charu Sachdev	Mohit Kumar Bafna
18.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	SharadTyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2

19.	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	Easha Kadian Raghvendra Singh- R1
20.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
21.	Comp. App. (AT) (Ins) No. 295 of 2021	Sardar Ji Di Hatti Departmental Store Pvt. Ltd. Vs. Sunil Kumar Agrawal (Resolution Professional)	Sandeep Thukral	Manoj Kumar Garh Sunil Kumar Agrawal-RP
22.	Comp. App. (AT) (Ins) No. 300 of 2021	Ashwini Kumar Pandey Vs. Piyush Moona, Interim Resolution Professional, R.S. Seven Lifestyle Pvt. Ltd. & Anr.	Karan Valecha	CA Piyush Moona- R1 Aabhas Singh Sagar Bansal-R2
23.	Comp. App. (AT) (Ins) No. 325 of 2021	Unigold System Vs. Fortune Spirit Ltd.	Rohit Sharma	Philomon Kani Rajdipa Behura
24.	Comp. App. (AT) (Ins) No. 344 of 2021	Dhiraj Narsinghbhai Patel Vs. Lancer Laser Tech Ltd. & Anr.	Malak Bhatt	Honey Satpal Nipun Singhvi Samriddh Bindal-R1 Preetpal Singh Saurabh Sharma-R2
25.	Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	
26.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi-R15 Atul Sharma-R16

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar